

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 22.06.2020

Coram

The Hon'ble Mr. Justice **M.M.SUNDRESH**  
and  
The Hon'ble Mr. Justice **D.KRISHNAKUMAR**

**H.C.P. No. 978 of 2020**  
**and CrI.M.P.No.4221 of 2020**

S.Padma

... Petitioner

Vs.

- 1.The State of Tamil Nadu  
rep. by the Secretary to Government,  
Home, Prohibition and Excise Department,  
Secretariat, Chennai-600 009.
- 2.The Additional Director General of Police  
& I.G. of prisons , Gandhi Irwin Road,  
Egmore, Chennai - 600 008.
- 3.The Superintendent of Prison,  
Special Prison for Women, Vellore.
- 4.The Superintendent of Prison,  
Central Prison, Vellore. ... Respondents

Prayer in H.C.P.No.978 of 2020: Petition filed under Article 226 of The Constitution of India praying for the issuance of Writ of Habeas Corpus to direct the respondents to consider the representation of the petitioner dated 6 June 2020 and grant permission under Rule 525 of the Tamil Nadu Prison Rules, 1983 to the petitioner's daughter, Mrs. S.

Nalini, Wife of Thiru. Sriharan alias Murugan (Ct. No. 810) confined in the Special Prison for Women, Vellore enabling her to meet and talk to her husband Mr.Sriharan alias Murugan, Son of Late Vetrivel (Ct.No. 12840) confined in the Central Prison, Vellore.

Prayer in CrI.M.P.No.4221 of 2020: Petition praying for interim direction to respondents 1, 2 and 4 directing them to provide proper medical treatment to the petitioner's son-in-law, Mr.Sriharan alias Murugan (Ct No. L2840), Son of Late Vetrivel, aged 48 years, confined in the Central Prison, Vellore to save his life.

For Petitioner : Mr.M.Radhakrishnan

For Respondents : Ms.M.Prabhavathi,  
: Addl. Public Prosecutor

**ORDER**

[Order of the Court was made by *M.M.SUNDRESH, J.*]

Ms.M.Prabhavathi, learned Additional Public Prosecutor takes notice for the respondents.

For filing counter, post the matter on 29.06.2020.

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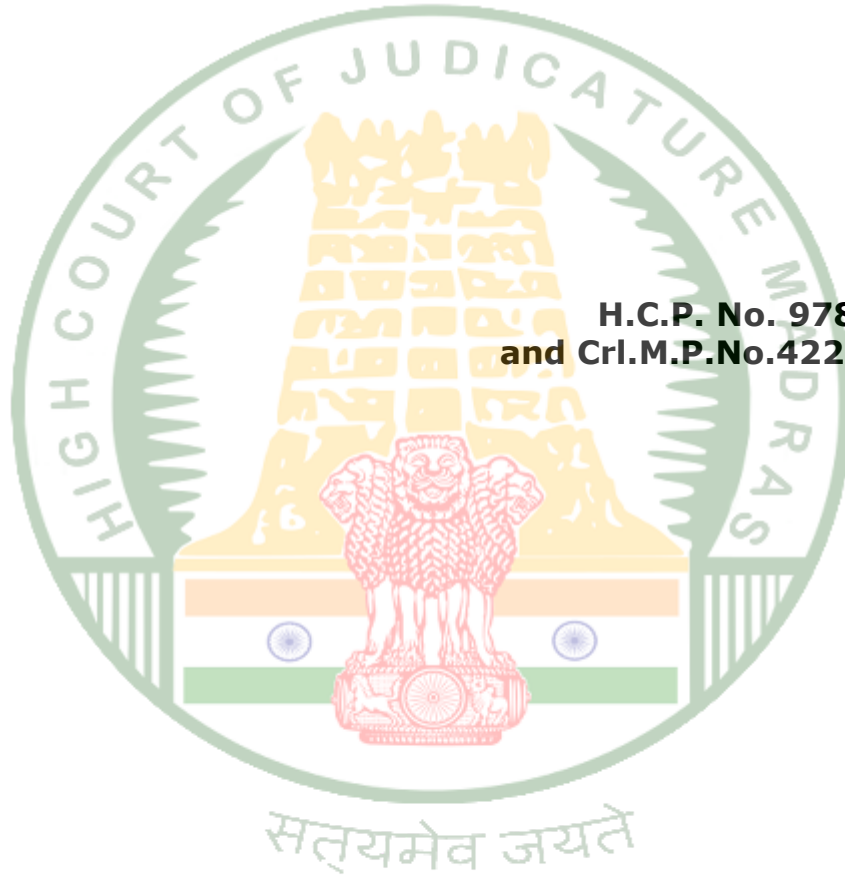
(M.M.S.,J.) (D.K.K.,J.)  
22.06.2020

raa/mmi/ssm

HCP No 978 of 2020

**M.M.SUNDRESH, J.**  
**and**  
**D.KRISHNAKUMAR, J.**

raa/mmi/ssm



**H.C.P. No. 978 of 2020**  
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